STATEMENT

Rills assented to

- (1) The Miscellaneous Personal Laws (Extension) Bill, 1959.
- (2) The Securities Contracts (Regulation) Amendment Bill, 1959.
- (3) The Kerala State Legislature (Delegation of Powers) Bill, 1959.
- (4) The Haj Committee Bill, 1959.
- (5) The Indian Penal Code (Amendment) Bill, 1959.
- (6) The Kerala Appropriation (No. 2) Bill, 1959.
- (7) The Arms Bill, 1959.
- (8) The Appropriation (No. 8) Bill, 1959.
- (9) The Andhra Pradesh and Madras (Alteration of Boundaries) 1959.
- (10) The Indian Statistical Institute Bill, 1959.
- (11) The Sugar (Special Excise Duty) Bill. 1959.
- (12) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill. 1959.
- (13) The Indian Tariff (Amendment) Bill, 1959.
- (14) The Married Women's Property (Extension) Bill, 1959.
- (15) The Mines (Amendment) Bill, 1959.
- (16) The Constitution (Eighth Amendment) Bill, 1959.

PAPER LAID ON THE TABLE

STATEMENT ON RESULTS OF TESTS ON PLMPRI PENICILLIN ADMINISTERED TO LATE SHRI V. D. TRIPATHI, MP.

THE MINISTER OF COMMERCE (Sunt N. KANUNGO): Sir, I beg to lay

on the Table a statement on the results of the independent tests carried out on the samples of the batch of Pimpri penicillin from which the vial of penicillin administered to the late Shri V. D. Tripathi, M.P., was drawn. [Placed in Library. See No. LT-.857/60].

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T. S. AVINASHILINGAM CHETTIAK (Madras): Is this being circulated?

MR. CHAIRMAN: Yes.

REPORT OF THE JOINT COMMITTEE ON THE MANIPUR LAND REVENUE AND LAND REFORMS BILL, 1959.

श्री एल कलित मध्य कर्मा (मनीपर): श्रीमन्, मनीपर संघ-राज्य क्षेत्र में भू-राजस्व सम्बन्धी विधि का समेकन तथा संशो-धन करने तबा भूमि सुधार के कतिपय उपायों का उपबन्ध करने वाले विधेयक पर दोनों सभाग्रों की संयुक्त समिति के प्रति-**बे**दन को एक प्रति, मैं मेज पर र**स्त**ता ₹

REPORT OF THE JOINT COMMITTEE ON THE TRIPURA LAND REVENUE AND LAND REFORMS BILL, 1959.

श्री एल० ललित माधब शर्मा (मनी-पर) : श्रीमन्, त्रिपरा संघ-राज्य क्षेत्र में भ-राजस्व सम्बन्धी विधि का समेकन तथा संशोधन करने तथा सम्पदास्रों के सर्जन तथा भिम सुधार के कतिपय अन्य उपायों का उपबन्ध करने वाले विधेयक पर दोनों सभाग्रों की संयुक्त समिति के प्रतिवेदन की एक प्रति में मेज पर रखता है।